

Regarding need to include Pulayan Scheduled Caste community in Tamil Nadu in the list of Scheduled Tribes-Laid

SHRI SACHITHANANTHAM R. (DINDIGUL): The Pulayan community (except Kanyakumari district & Sengottai taluk of Tirunelveli District) has been listed at sl.no. 2(18) in the Scheduled Tribes list of Tamil Nadu. As per the SC & ST orders (Amendment) Act 1976 (Central act No. 108 of 1976), the Pulayan community has been listed at sl. no.59 in the SC list of Tamil Nadu. Various representation received by the Government for inclusion of Pulayan SC community into the ST list of Tamil Nadu, the Director of Tribal Welfare has sent the ethnographic study report conducted by the Director of Tribal Research centre, Uthagamandalam. The Anthropological observation from field enquiry the data analysis reveals the interpretations that the community studied residing at Tirupur, coimbatore and Dindigul district, Tamil Nadu have Tribal characteristics. Therefore, need to take appropriate steps for inclusion of Pulayan SC community into the ST list of Tamil Nadu and pass an Amendment as envisaged under Article 341(2) and 342(2) of the Constitution of India. Ref. Adi Dravidar and Tribal welfare (CV1) Department Tamilnadu Letter no. 15408/CV1/2012-33, dated 7-10-2024.